

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
 DAILY CAUSE LIST DATED **02.03.2026** (MONDAY)  
 CHENNAI BENCH (**HYBRID MODE**)  
**10:30 AM**

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
 Hon'ble Mr. Jatindranath Swain, Member (Technical)**

**Note: No Mention will be permitted without prior consent of the other side.**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 109/2026 To implead IA No. 339/2026	Renuka Devi Rangaswamy RP of Regen Powertech Pvt Ltd	Mr. Mayan H Jain	
2.	Comp App (AT) (CH) (Ins) No. 110/2026 For Additional Docs. IA No. 340/2026 For Stay IA No. 341/2026	The Commissioner of Prohibition & Excise Vs Nadhi Bio Products Pvt Ltd	Ms. Kanishka Anand	Mr. Pranav Gopalakrishnan For Caveator

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) (Ins) No. 111/2026 For Condone Delay IA No. 343/2026  <b>(With Defects)</b>	Govindaraja Mudaliar Sons Pvt Ltd Vs L & W Construction Pvt Ltd & Anr.	Mr. Vancheeswara Iyer	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) (Ins) No. 326/2022 For Exemption IA No 700/2022 Leave to file IA No. 701/2022	The Ramaraju Surgical Cotton Mills Ltd Vs The National Sewing Thread Company Ltd & 3 Ors.  <b>WITH</b>	Mr. Pawan Jhabakh	Mr. Karan Valecha R2 Mr. KK Vijay Vigneshwar- R3 & R4
5.	Comp App (AT) (CH) (Ins) No 327/2022 For Exemption IA No. 702/2022 Leave to file IA No. 703/2022	Rajapalayam Mills Ltd Vs The National Sewing Thread Company Ltd & 3 Ors.  <b>WITH</b>	Mr. Pawan Jhabakh	Mr. Karan Valecha R2 Mr. KK Vijay Vigneshwar- R3 & R4
6.	Comp App (AT) (CH) (Ins) No. 328/2022 For Exemption IA No. 704/2022 Leave to file IA No. 705/2022	Sandhya Spinning Mills Ltd. Vs The National Sewing Thread Company Ltd & 3 Ors	Mr. Pawan Jhabakh	Mr. Karan Valecha R2 Mr. KK Vijay Vigneshwar- R3 & R4

7.	Comp App (AT) (CH) No. 35/2021 For Stay IA No. 463/2021	Anuragha Poultries and Breeders Pvt Ltd&7 Ors Vs Raghav Krithik & 4 Ors	Mr. Prithvi Raj JS	Ms.GS Dhanalakshmi R2
8.	IA No. 1626/2025 (Delay in refileing) in Comp App (AT) (CH) No. 154/2025 For Stay IA No. 1627/2025	Bongu Bhima Rao & Anr. Vs Narasimha Vara Prasad Anala & 69 Ors.	Mr. D Narendar Naik	
9.	Comp App (AT) (CH) (Ins) No. 625/2025 For Exemption IA No. 1734 & 1736/2025 For Additional Docs. IA No. 1735/2025 For Stay IA No. 1737/2025	KK Kartheeswaran Suspended Director of 63Ideas Infolabs Pvt Ltd Vs Ranchpride Agrocomm Pvt Ltd & Anr.	Mr. Pranav Gopalakrishnan Mr. Mayan H Jain	Mr. VV Sivakumar R1
10.	Comp App (AT) (CH) (Ins) No. 11/2026 To dispense with IA No. 33/2026	Babulal Ranka & 2 Ors Vs Ramakrishnan Sadasvian, RP of Lokaa Developer Pvt Ltd	Mr. K Gaurav Kumar	Mr. Ravi Rajagopalan
		<b>WITH</b>		
11.	Comp App (AT) (CH) (Ins) No. 12/2026 For Stay IA No. 34/2026 To dispense with IA No. 35/2026	Navneet Kumar Ranka & Anr Vs Ramakrishnan Sadasvian, RP of Lokaa Developer Pvt Ltd & 2 Ors	Mr. K Gaurav Kumar	Mr. Ravi Rajagopalan R1
		<b>WITH</b>		
12.	Comp App (AT) (CH) (Ins) No. 13/2026 For Stay IA No. 36/2026 To dispense with IA No. 37/2026	Babulal Ranka & 2 Ors Vs Ramakrishnan Sadasvian, RP of Lokaa Developer Pvt Ltd & 2 Ors	Mr. S Kishandan	Mr. Ravi Rajagopalan R1
		<b>WITH</b>		
13.	Comp App (AT) (CH) (Ins) No. 417/2025 For Stay IA No. 1197/2025	Navneet Kumar Ranka & Anr. Vs Ramakrishnan Sadasivan, RP of Lokaa Developer Pvt Ltd & Anr	Mr. K Gaurav Kumar	Mr. Ravi Rajagopalan R1 Mr. Pranav Gopalakrishnan R2
14.	Comp App (AT) (CH) No. 57/2024 For Stay IA No. 826/2024 To Adv. Hg. IA No. 579/2025	Indira Devi Vs NRI Power & Infra Corporation Pvt Ltd & 8 Ors	Mr. Rohan Aloor	Mr. Y Suryanarayana R2
		<b>WITH</b>		
15.	Comp App (AT) (CH) No. 63/2024 For Stay IA No. 884/2024 For Exemption IA No. 885/2024	Kodidala Pedda Venkata Subbaiah Vs Koneru Gandhi & 7 Ors	Mr. TK Bhaskar	Mr. Y Suryanarayana R1

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16.	Comp App (AT) (CH) No. 98/2023 Contempt Case No. 1/2024	Ravi Kumar Distilleries Ltd & Anr. Vs Liquor India Ltd & 25 Ors	Mr. Sandeep Kumar Ambalavanan	Mr. Y Suryanarayana R1-R4 R9-R11
17.	Comp App (AT) (CH) (Ins) No. 340/2024 For Exemption IA No. 924/2024 For Stay IA No. 925/2024 For Direction IA No. 926/2024	T. Jayamohan Vs State Bank of India, SAMB  <b>WITH</b>	Mr. DO Kaviyanathan	Mr. R Sugumaran
18.	Comp App (AT) (CH) (Ins) No. 341/2024 For Direction IA No. 927/2024 For Stay IA No. 928/2024 For Exemption IA No. 929/2024	T. Jayananth Vs State Bank of India, SAMB	Mr. DO Kaviyanathan	Mr. R Sugumaran
19.	Comp App (AT) (CH) (Ins) No. 455/2024 For Stay IA No. 1242/2024 For Urgent listing IA No. 1243/2024	Employees Provident Fund Organisation Regional Provident Fund Commissioner Vs CA Shirley Mathew, RP of Soubhagya Laxmi Sugars Ltd.	Mr. R Vishnu	
20.	Comp App (AT) (CH) (Ins) No. 461/2024 For Stay IA No. 1259/2024	Anurag Kumar Sinha Erstwhile RP of the Corporate Debtor Vs PPS Enviro Power Pvt Ltd, Rep by its Liquidator, K. Vatsa Kumar & 3 Ors	Mr. Vikram P Jain	Mr. B Dhanaraj- R1 Mr. M Machar Rao- R4
21.	Comp App (AT) (CH) No. 10/2025 To dispense with IA No. 137/2025	Big Bang Boom Solutions Pvt Ltd Vs Centauri Composites Pvt Ltd & Anr.	Mr. R Sivaraman	Mr. BV Satish Kumar, PCS- R1 R2
22.	Comp App (AT) (CH) No. 161/2025 For Additional Docs. IA No. 1699/2025 For Interim Relief IA No. 1700/2025 For Direction IA No. 1701/2025	Deepak Ramakrishna Vs SRS Travels & Logistics Pvt Ltd & 2 Ors.	Mr. AM Sridharan	
23.	Comp App (AT) (CH) (Ins) No. 175/2025 For Stay IA No. 464/2025	Axis Bank Ltd Vs Bank Of Baroda& 2 Ors	Mr.S Sathiyarayanan	Mr. B Dhanaraj R1 Mr. NP Vijayakumar R2

24.	Comp App (AT) (CH) (Ins) No. 229/2025 For Additional Docs IA No. 652/2025 To dispense with IA No. 655/2025	Atchut Institute of Excellence Vs LEO Meridian Infrastructure Projects & Hotels Ltd.	Mr. Ambili Menon	Mr. Edward James
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For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
25.	TA (AT) No. 44/2022 (Comp App (AT) No. 324/2019)	Synthite Industries Pvt Ltd Vs 3A Capital Services Ltd & 7 Ors.	Mr. CV Shailendran Mr. Jerin Asher Sojan	Mr. Akash Singh- R1
26.	Comp App (AT) (CH) No. 47/2021 For Stay IA No. 552/2021	Glowell Educare Pvt Ltd Vs Joseph Mathew	Mr. Sreejith R Nair	Mr. Shawn Jeff Christopher
27.	Comp App (AT) (CH) No. 11/2021	Anjana Sanghi & 2 Ors Vs 3A Capital Services Ltd & 11 Ors. <b>WITH</b>	Mr. Y Suryanarayana	Mr. Akash Singh - R1 Mr. Anirudh Wadhwa R12
28.	TA (AT) No. 294/2021 (Comp App (AT) No. 07/2021 For Exemption IA No. 78 & 79/2021) For Urgent Listing IA No. 1729/2025	Samruddhi Investors Services Pvt Ltd Vs 3A Capital Services Ltd. <b>WITH</b>	Mr. Anirudh Wadhwa	Mr. Akash Singh- R1 Mr. Y Suryanarayana R2- R5
29.	TA (AT) No. 123/2021 (Comp App (AT) No. 224/2020 For Interim Relief IA No. 2818/2020)	3A Capital Services Limited Vs Sanghi Spinners India Limited & 11 Ors. <b>WITH</b>	Mr. Akash Singh	Mr. Y Suryanarayana R1- R4
30.	TA (AT) No. 124/2021 (Comp App (AT) No. 225/2020 For Interim Relief IA No. 2820/2020)	3A Capital Services Limited Vs Sanghi Spinners India Limited & 10 Ors.	Mr. Akash Singh	Mr. Y Suryanarayana R1- R4
31.	Comp. App (AT) (CH) (Ins) No. 294/2021 For Exemption IA No. 626/2021	MG Mohan Kumar & 2 Ors Vs American Road Technologies & Solutions Pvt Ltd.	Poovayya & Co Mr. Tejpal Singh Rathore	Mr. KK Vijay Vigneshwar
32.	Comp App (AT) (CH) No. 66/2022 For Stay IA No.712/2022 For Additional docs. IA No. 542/2024	K Vaidyalingam & 5 Ors Vs SK Ganesan & 9 Ors. <b>WITH</b>	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr. KS Ravichandran Ms. S Manjula Devi R1- R4
33.	Comp App (AT) (CH) No 67/2022 For Stay IA No.713/2022	K. Vaidyalingam & 4 Ors Vs SK Ganesan & 9 Ors. <b>WITH</b>	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr. KS Ravichandran Ms. S Manjula Devi R1- R3 & R5

34.	Comp App (AT) (CH) No 68/2022 For Stay IA No. 714/2022	K. Vaidyalingam & 5 Ors Vs SK Ganesan & 7 Ors. <b>WITH</b>	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr. KS Ravichandran Ms. S Manjula Devi R1- R4
35.	Comp App (AT) (CH) No 69/2022 For Stay IA No. 715/2022	K. Subramani & 2 Ors Vs SK Ganesan & 10 Ors. <b>WITH</b>	Mr. SM Vivekanandh	Dr. KS Ravichandran Ms. S Manjula Devi R1- R4
36.	Comp App (AT) (CH) No 70/2022 For Stay IA No. 716/2022	K. Subramani & 2 Ors Vs SK Ganesan & 8 Ors. <b>WITH</b>	Mr. SM Vivekanandh	Dr. KS Ravichandran Ms. S Manjula Devi R1- R3
37.	Comp App (AT) (CH) No 71/2022 For Stay IA No. 717/2022	K. Subramani & 2 Ors Vs SK Ganesan & 11 Ors <b>WITH</b>	Mr. SM Vivekanandh	Dr. KS Ravichandran Ms. S Manjula Devi R1-R3 R5
38.	Comp App (AT) (CH) No. 72/2022 For Stay IA No. 718/2022 For Additional docs. IA No. 1196/2024	K.Subramani & 2 Ors. Vs SK Ganesan & 12 Ors. <b>WITH</b>	Mr. SM Vivekanandh	Dr. KS Ravichandran Ms. S Manjula Devi R1- R4
39.	Comp App (AT) (CH) No 73/2022 For Stay IA No. 719/2022	K. Vaidyalingam & 5 Ors Vs SK Ganesan & 5 Ors. <b>WITH</b>	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr. KS Ravichandran Ms. S Manjula Devi R1- R3
40.	Comp App (AT) (CH) No. 74/2022 For Stay IA No. 720/2022	C Gopal Vs SK Ganesan & 13 Ors. <b>WITH</b>	Mr. Anant Merathia	Dr. KS Ravichandran Ms. S Manjula Devi R1- R3 & R5
41.	Comp App (AT) (CH) No 75/2022 For Stay IA No. 721/2022	C Gopal & Anr Vs SK Ganesan & 13 Ors. <b>WITH</b>	Mr. Anant Merathia	Dr. KS Ravichandran Ms. S Manjula Devi R1- R4
42.	Comp App (AT) (CH) No. 78/2022 For Stay IA No.726/2022 Leave to file IA No.727/2022 For Additional docs. IA No. 1197/2024	S. Arun Vs SK Ganesan & 4 Ors <b>WITH</b>	Mr. SM Vivekanandh	Dr. KS Ravichandran Ms. S Manjula Devi R1
43.	Comp App (AT) (CH) No 80/2022 For Stay IA No. 730/2022	K. Subramani Vs SK Ganesan & 3 Ors. <b>WITH</b>	Mr. SM Vivekanandha	Dr KS Ravichandran Ms. S Manjula Devi R1
44.	Contempt Case (AT) (CH) No. 2/2023 in Comp App (AT) (CH) No. 80/2022	SK Ganesan Vs K Subramani & 3 Ors. <b>WITH</b>	Dr. KS Ravichandran	Mr. SM Vivekanandh R1 Mr. Jerin Asher Sojan R3 Mr. Vikram P Jain R4
45.	Contempt Case (AT) (CH) No. 3/2023 in Comp App (AT) (CH) No. 78/2022	SK Ganesan Vs S Arun & 4 Ors	Dr. KS Ravichandran	Mr. SM Vivekanandh R1 Mr. Jerin Asher Sojan R3 Mr. Vikram P Jain R5
46.	Comp App (AT) (CH) (Ins) No. 433/2023 For Exemption IA No.1334 & 1335/2023	PRG Buildcon India Pvt Ltd Vs Riddhima Estates Pvt Ltd	Mr. CV Shailandhran Mr. Jerin Asher Sojan	Mr. Abhishek Jenasen

47.	Comp App (AT) (CH) (Ins) No. 59/2025 For Direction IA No. 206/2025	Assistant Commissioner of Income Tax Circle 1(1) Vs K Parameswaran Nair, RP of Samson and Sons Builders & Developers Pvt Ltd & Anr <b>WITH</b>	Mr. P Rajkumar Jhabakh	Mr. Pranava Charan R1 Mr. Sajen Thampan R2
48.	Comp App (AT) (CH) (Ins) No. 63/2025 For Direction IA No. 214/2025	Assistant Commissioner of Income Tax Circle 1(1) Vs K Parameswaran Nair, RP of Samson and Sons Builders & Developers Pvt Ltd & Anr <b>WITH</b>	Mr. P Rajkumar Jhabakh	Mr. Pranava Charan R1 Mr. Liju V Stephen – R2
49.	Comp App (AT) (CH) (Ins) No. 84/2025 For Direction IA No. 241/2025	Assistant Commissioner of Income Tax Circle 1(1) Vs K Parameswaran Nair, RP of Samson and Sons Builders & Developers Pvt Ltd. & Anr.	Mr. P Rajkumar Jhabakh	Mr. Pranava Charan R1 Mr. Bijoy P Pulipra– R2

**02.00 PM**

**In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 613/2025 For Condone Delay IA No. 1706/2025 For Stay IA No. 1707/2025	Amazon Web Services India Pvt Ltd Vs Shailendra Ajmera RP, Think & Learn Pvt Ltd <b>WITH</b>	Mr. Arun Karthik Mohan	Ms. Lakshana Viravalli
2.	Comp App (AT) (CH) (Ins) No. 536/2025 For Condone Delay IA No. 1508/2025 For Stay IA No. 1509/2025	Shailendra Ajmera RP of Think & Learn Pvt Ltd Vs Amazon Web Services India Pvt Ltd <b>WITH</b>	Ms. Lakshana Viravalli	Mr. Abhijnaan Jha
3.	Comp App (AT) (CH) (Ins) No. 579/2025 For Direction IA No. 1632/2025 For Condone Delay IA No. 1633/2025	Shailendra Ajmera RP of Think & Learn Pvt Ltd Vs Amazon Web Services India Pvt Ltd	Ms. Lakshana Viravalli	Mr. Abhijnaan Jha

## INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:  
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:  
**VC Support** – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B.  
(044-28880500), or through email on **e-mail ID:** [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)